

14

OA 659/95

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For hearing in
the Chamber of
the Hon'ble member
(J) at 2.30 p.m.
on 14.8.2000

1
30.8.2000

nl

For hearing
at 7 to 14.8.2000
with OA 659/95

1
11.8.2000

nl

For hearing
in the Chamber
of the Hon'ble
member (J) at 3.15 p.m.

1
4.8.2000

nl

For hearing in
the Chamber of
Hon'ble Member (J)
Adj to 18.10.2000

Benlt

17.10.2000

Copy of common order
dt. 22.11.2000 issued
to all the parties vide file
No. OA 533/95.

24. 05.09.2000

Mr. B.S. Tripathy, learned Counsel for
the petitioner and Mr. U.B. Mohapatra
learned ASC. and Mr. K.C. Mohanty
learned GA. (State) present. Mr. B.S.
Tripathy prays for an adjournment
stating that he is inconveniently placed.
Since this is a 1995 matter and has
undergone several adjournments, the
matter is peremptorily posted to
18.10.2000 for hearing as agreed to
by learned Counsel of both sides.

Member (J).

25. Order dated 18.10.2000

Heard Counsel for the parties.
As per order dated 18.10.2000 passed
in O.A. 533/95, hearing in the matter
is concluded & posted to 15.11.2000
for delivery of orders.

Member (J)

26. order Dated 22.11.2000

Common order in respect of OA Nos 533/95 and OA 659/95
pronounced in the open court vide order dated 22.11.2000
passed in separate sheets attached to case record of
OA 533/95. These two O.A.s are disposed of as per
observations made in the above order.
no costs.

Member (J)

At Copy of the order may also be
placed in this file S.O. 24.11.00